

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 81 of 2001, IA Nos. 141/11, 142/11 & 171/11

Dated: 17th October, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

In the matter of:

Allain Duhangan Hydro Power Ltd. Appellant (s)

Versus

Everest Power Pvt. Ltd.& Ors. Respondent (s)

**Counsel for the Appellant (s) : Mr. Amit Kapur
Mr. Nitin Kala
Ms. Sunaina**

**Counsel for the Respondent (s) : Mr. Tarun Johri
Mr. R.C. Kundal for R-6
Mr. R.C. Kundal and Mr. D.P. Sharde
for R-8.**

ORDER

Heard the learned counsel for the appellant for some time. He wants to continue the submissions.

Post the matter for further hearing on **08.11.2011.**

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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